

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 317
(IB)-868(ND)2020

IN THE MATTER OF:

M/s. Arrisian Infrastructures Private Limited ... Applicant/Petitioner

Versus

M/s. Vipul Limited ... Respondent

Under Section: 7 of IBC, 2016

Order delivered on 18.11.2020

CORAM:


**SHRI ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENTS:

ORDER

Renotify this case on 23.12.2020.


(T.S SINGH)
COURT OFFICER